

Affidavit to be furnished by the candidate along with Nomination Paper before the Returning Officer

For election to Bihar Legislative Assembly (Name of the House)

From 95-Kanti Constituency (Name of the constituency)

I Ajit Kumar son of Late Gaya Choudhary aged 51 years, resident Vill-Madhuban, P.O.

Kalwari, P.S. Kanti, District – Muzaffarpur, Bihar (mention full postal address), a candidate at the above Election, do hereby solemnly and state on oath as under:

(Strike out whichever is not applicable)

1. I am a candidate set up by Janta Dal United (name of the political party)
2. Details of PAN and status of filling income tax return:

Sl. No.	Names	Permanent Account Number (PAN)	The financial year of which the last Income-tax return has been filed	Total income shown in income tax return (in rupees)
1	Self – Ajit Kumar	ATVPK4784D	2013-14	5,04,609.00
2	Spouse – Ragini Kumari	ATVPK5096J	2013-14	2,30,536.00
3	Dependent 1 – Pratyush Pranjal (Son)	N.A.	N.A.	NIL

3. The following case (s) is/are pending against me in which cognizance has been taken by the court:

Sl. No.	Offence	Description
(a)	The details of cases where the court taken cognizance, section of the act and description of the offence for which cognizance taken	Muz. Town P.S. Case No.120/09 dt. 17.03.09 u.s.171 FIPC and 3 PPRP Act Kanti P.S. 68/09 dt. 14.04.09 u.s. 504/34 IPC
(b)	Name of the court, case no. and date of order taking cognizance	1. CJM Muzaffarpur dt. 1.10.11 2. SDJM West Muzaffarpur 6.10.10
(c)	Details of Appeal (s)/Application (s) for revision (if any) filed against the above order (s).	X

31-12-13

4. Cases which I have been convicted by a court of law (other those referred to in form 26):

(a)	The details of cases, sections of the act and description of the Offence for which convicted	X
(b)	Name of the court (s) Case No. and date (s) of order (s)	X
(c)	Punishment imposes	X

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/investment, the details including Serial number, Amount, Date, Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
3. Value of Bonds/Share debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Sl. No.	Description	Self	Spouse	Dependent 1
(i)	Cash in hand	59,400.00	80,600.00	25,000.00
(ii)	Details of Deposits in Bank Accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, Non-Banking Financial Companies and Cooperative Societies and the amount in each such deposit.	13,22,681.50	1,57,947.00	NIL
(iii)	Details of investment in Bonds, Debentures/Shares and units in Companies/Mutual funds and others and the amount	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance policies and investment In any financial instrument in post	Bajaj Allianz Life Insurance= 1,25,340.00; LIC=24,498.00	LIC=95,976.00	NIL

31.12.13
31.12.13

	office or Insurance Company and the amount			
(v)	Personal loans/advance given to any person or entity including firm, company, trust etc. and other receivables from debtors and the amount	17,00,000.00	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details Of Make, Registration No. etc., Year of Purchase and Amount)	1. Ford Endeavour Car, Mark Four, R.N. BRO1BH6800, Amount- 18,20,751.00 2. Motorcycle – Old Model (1996) Rajdoot, R.N. BR06B2640, Amount – 15000.00)	NIL	NIL
(vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Jewellery Gold=60gms Rs. 1,80,000.00	Gold=250 gms; Rs. 7,50,000.00 Silver=250 gms; Rs. 12,500.00	Gold=100 gms; Rs. 3,00,000.00
(viii)	Any other assets such value of claims/interest.	Rifle – Rs. 60000.00 Revolver – Rs. 50000.00 Mobile Phone – Rs. 20,000.00	Revolver – Rs. 50000, One Mobile- Rs. 7000.00	2 Mobile- Rs. 20000.00
(ix)	Gross Total Value	53,77,670.50	11,54,023.00	3,45,000.00

Details of Immovable Assets

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

31-12-13

2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent - 1
(i)	Agricultural Land Location(s) Survey Number (s)	Details of land is attached	Details of land is attached	X
	Area (total measurement in acres)	3.62 Acres	0.54 Acres+57 dec.	X
	Whether inherited Property (yes or no)	Yes	Yes	X
	Date of purchase in case of self acquired property	NO	04.03.2013	X
	Cost of land (in case of Purchase) at the time of Purchase	NO	11,09,025.00	X
	Any investment on the land by way of development, construction etc.	NIL		X
	Approximate current market Value in Rs.	21,50,000.00	17,00,000.00	X
(ii)	<u>Non-Agricultural Land</u> Location (s) Survey Number (s)	Majhauria Road Details enclosed	Bibiganj and Kanti	
	Area (total measure in sq. ft.)	1144 sq ft.	4 dec.	
	Whether inherited property (yes or no)	Yes	No	
	Date of purchase in case of Self acquired property	NA	26.03.2013	
	Cost of land (in case of purchase) at the time of purchase	NA	5,95,000.00	
	Any investment on the land by way of development, construction etc.	NA	NA	
	Approximate current market Value	9,00,000.00	24,50,000.00	
(iii)	Commercial Buildings (including apartments) Location (s) Survey Number (s)	NIL	NIL	NIL
	Build up area (Total measurement in sq. ft.)	NIL	NIL	NIL
	Whether inherited property	NIL	NIL	NIL

31.12.13

	(yes or no)			
	Date of purchase in case of self Acquired property	NIL	NIL	NIL
	Cost of property in case of purchase at the time of purchase	NIL	NIL	NIL
	Any investment on the property, by way of development, construction etc.	NIL	NIL	NIL
	Approximate current market Value	NIL	NIL	NIL
(iv)	Residential Building (including apartments) Location (s) Survey Number (s)	Flat No. A-101, Basudev Vihar, Nageshwar Colony, Patna	Bibiganj and Engineer's Enclave, Bibiganj	NIL
	Area (Total measurement in sq. ft.)	1760 sqft	880 sqft 1000 sqft	NIL
	Built up Area (Total measurement in sq. ft.)	1760 sqft	880 sqft 1000 sqft	NIL
	Whether inherited property (yes or no)	No	No	NIL
	Date of purchase in case of self acquired property	24.01.2008	31.03.1998, and April 2011	NIL
	Cost of property (in case of purchase) at the time of purchase	12,01,151.00	5,00,000.00 and 6,00,000.00	NIL
	An investment on the land by way of Development, construction etc.	No	13,58,592.00	NIL
	Approximate current market value	32,00,000.00	44,50,000.00	NIL
(v)	Other (such as interest in property)	No	No	NIL
(vi)	Total or Current Market Value of (i) to (v) above	62,50,000.00	86,00,000.00	NIL

6. I give herein below the details of liabilities/dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sl. No.	Description	Self	Spouse	Dependent -1
(i)	Loans or dues to Bank/ Financial institution(s) Name of Bank of FI Amount Outstanding	Car Loan=4,00,000.00	NIL	NIL

31.12.2013
13.12.13

	Nature of Loan			
	Loans or dues to any individuals/ Entirely other than intentioned in (i) Above	7,75,000.00	17,00,000.00	NIL
	Name (s) Amount outstanding Nature of Loan	NIL	NIL	NIL
	Any other Liabilities	NIL	NIL	NIL
	Grand total of Liabilities	7,75,000.00	17,00,000.00	NIL
(ii)	Government Dues:	NIL	NIL	NIL
	Dues to department dealing with Government accommodation			
	Dues to department dealing with supply of water	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL
	Dues to department dealing with supply of telephones/mobiles	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL
	Any Other Dues	NIL	NIL	NIL
	Grand Total of All Government Dues	NIL	NIL	NIL

7. Details of profession or occupation:

(a) Self: **Social Service**

(b) Spouse: **Housewife and Farming**

8. My educational qualifications is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course): **B.Sc. Engineering, Bihar University**

(Name of the School/College/University and the year in which the course was completed)

9. **ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:**

1.	Name of the Candidate	Shri Ajit Kumar
2.	Full Postal Address	Madhuvan, Kalwari, Kanti, Muzaffarpur, Bihar
3.	Number and Name of the	95-Kanti, Bihar

31/12/2013
13.12.13

	Constituency and State	
4	Name of the Political Party which set up the candidate (otherwise write 'independent')	Janta Dal United
5	PAN of	Year for which last Income Tax Return Filed
	(a) Candidate: ATVPK4784D	2012-13
	(b) Spouse: ATVPK5096J	2012-13
	(c) Ajit Kumar HUF: AAKHA7014G	2012-13
	(d) Dependents: -	NA
6.	Details of Assets and Liabilities in Rupees	
	Total Income Tax	
	28,062.00	
	854.00	
	35020.00	
	NA	

S.No.	Description	Self	Spouse	Dependent -1
7.	Moveable			
(i)	Asset (Total Value)	53,77,670.00	11,54,023.00	3,45,000.00
	Immovable Asset			
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)			
(ii)	Approximate Current Market Price of Asset (Total Value)	62,50,000.00	86,00,000.00	NIL
	Liabilities			
(i)	Government Dues (Total)	NIL	NIL	NIL
(ii)	Loans from Banks, Financial Institutions and Others (Total)	7,75,000.00	17,00,000.00	
8.	Highest Educational Qualifications: B.Sc. Engineering, Bihar University (Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed)			

VERIFICATIONS

I, the deponent named **Ajit Kumar**, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from, I further declare:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

31.12.13
13.12.13

- (b) I my spouse, or my dependents do not have any assets or liability, other than those mentioned in items 5 and 6 above.

Verified at **Muzaffarpur** this the 31st day of **December 2013**.

Note:

1. Affidavit should be filed latest by 3.00 pm on the last date of filling nominations.
2. Affidavit should be shorn before and Utah Commissioner or Magistrate of the first Class of before a Notary Public.
3. All columns should be filled up and no column to be left blank, if there is no information to furnish in respect of any item, either "Nil" or "Not Applicable";, as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

31.12.13
31.12.13

3. Details of Immovable assets (Land) – Spouse

Land Statement of Smt. Ragini Kumari Wife of Sri Ajit Kumar

(i) Agriculture Land:

Sl. No.	Khata No.	Khesra No.	Area	Value (in Rs.)
1.	595	3987	30.00 dec.	1,50,000.00
2.	718	4160	11.50 dec.	55,000.00
	790	4277		
3.	117	1421	12.75 dec.	2,25,000.00
4.	761	3151	57.00 dec.	11,09,000.00
Total			111.25 dec.	15,39,000.00

(ii) Residential Land:

Sl.No.	Khata No.	Khesra No.	Area	Value (in Rs.)
01.	118	444/860	5 dec.	12,23,916.00
02.	19	505	3 dec.	
03.	118	444/860	2 dec.	2,50,000.00
04.	68	9408	4 dec.	5,95,000.00
05.	68	9408	4 dec.	5,40,000.00
Total			18 dec.	26,08,916.00

31.12.13

3. Details of Immovable Assets (Land)

Land Statement of Sri Ajit Kumar, M.L.A, 95-Kanti, segment

(i) Agricultural Land:

Sl.No.	Khata No.	Khesra No.	Area	Value (in Rs.)
01.	1978	1850	6.5 dec.	30,000.00
02.	298/380	2354/2301	19 dec.	80,000.00
03.	42	2353	11.5 dec.	50,000.00
04.	572	1050	8.5 dec.	42,000.00
05.	572	1156	21 dec.	85,000.00
06.	726	1057	14 dec.	63,000.00
07.	1091	2328	6.5 dec.	30,000.00
08.	1197	3113	7.5 dec.	35,000.00
09.	1197	3113	8 dec.	38,000.00
10.	1492	2788	41.5 dec.	1,85,000.00
	1197	2789		
	1197	2449		
	1671	2449		
11.	1671	2449	2 dec.	12,000.00
12.	1417	2385	8 dec.	38,000.00
13.	134	1638	8 dec.	38,000.00
14.	134	1638	8 dec.	38,000.00
15.	1197	3101	5 dec.	25,000.00
16.	1197	3101	5.25 dec.	27,000.00
17.	1091	2328	9 dec.	38,000.00
		2332	4.5 dec.	20,000.00
		2446	4.75 dec.	22,000.00
		2447	7.0 dec.	32,000.00
		2448	5 dec.	25,000.00
		2595	8.25 dec.	40,000.00
		2330	8.25 dec.	40,000.00
		2331	14.75 dec.	72,000.00
		2578/12918	1.25 dec.	5,000.00
		1029	4.25 dec.	22,000.00
18.	1091 'KA'	3042	1 dec.	5,000.00
19.	1182	3994	12 dec.	55,000.00
		3995	11.25 dec.	52,000.00
		3998	8 dec.	40,000.00
		2753	17.5 dec.	80,000.00
		2765	7 dec.	32,000.00
		2816	8.75 dec.	40,000.00

अजित कुमार
31.12.13.

		3047	8.5 dec.	40,000.00
		3065	16.75 dec.	82,000.00
		3080	7.25 dec.	38,000.00
20.	1417 'KA'	3039	1 dec.	5,000.00
		3045	1 dec.	5,000.00
21.	1417	3048	5 dec.	25,000.00
22.	1980	3064	9.5 dec.	40,000.00
		Total	3.62 Acres	16,71,000.00

(ii) Residential Land

Sl. No.	Khata No.	Khesra No.	Area	Value (in Rs.)
01.	467	419	2.6 dec.	7,00,000.00

31.12.13
31.12.13